

# CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 21/7/04..

Registration No. 024 409/04.

.....  
Madan Mohan ..... Applicant (s)

## VERSUS

..... 607/8/04 ..... Respondent (s)

A copy of the ORDER dated 12/7/04 ..... passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

12.7.2004

None is present on behalf of the applicant.

On 15.6.2004 none was present on behalf of the applicant and the Registry has pointed out certain defects and also the applicant was directed to remove the certain defects which has been pointed by the Registry. Till now the learned counsel for the applicant has not removed those defects and also not present in the court today. It appears that the applicant has no interest in prosecuting this OA. Accordingly, the OA is dismissed in default.



Sd/-

(Madan Mohan)  
J M

Karan Singh Lodhi  
Advocate

Sd/-

(M. P. Singh)  
V C

सत्यप्रतिलिपि

अनुभाग अधिकारी  
के. प्र. अ. जबलपुर (म.प्र.)

21-7-04

Received  
21/7/04  
On 21/7/04